

Annexure-2
Name of the corporate debtor: Gwalior Polypipes Limited Date of commencement of liquidation: 10.07.2024
List of stakeholders as on: 18-01-2025
(Version 2 dated 18-01-2025, pursuant to claims received up to 09-11-2024)
List of operational creditors (Government Dues)

Sl. No	Department	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted/ Provisionally admitted	Nature of claim	Amount covered by lien or attachment if pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Employee Provident Fund Organization		18-Oct-2024	₹ 40,95,138	₹ 40,95,138 (Provisionally admitted)	unsecured	₹ -	-	0.84%	₹ -	₹ -	₹ -	
2	Madhya Pradesh Industrial Development Corporation		8-Nov-2024	₹ 23,69,050	₹ 23,69,050 (Provisionally admitted)	unsecured	₹ -	-	0.48%	₹ -	₹ -	₹ -	
	Total	0		₹ 64,64,188	₹ 64,64,188		₹ -	-	1.32%	NA	₹ -	₹ -	

Notes: These notes to be considered as an integral part of this sheet

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information provided by the
2. The list of stakeholders, as modified from time to time, shall be:
3. Any claim received after the last date of receipt of claims (being 09-11-2024) has not been considered for the purpose of List of Stakeholders Version 2.
4. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating Authority.